

**Subject: Draft Food Safety and Standards (Food Products Standards and Food Additives) Amendment Regulations, 2017 related to standards for spring water. [Amendment in the Food Safety and Standards (Food Products Standards and Food Additives) Regulations, 2011, insertion of sub-clause (vii) specifying standards for spring water, in clause 2 of sub-regulation 2.10.7 of regulation 2.10]**

**FORMAT FOR SENDING THE COMMENTS AND SUGGESTIONS**

<b>Sr. No.</b>	<b>Name and Address of the organisation/person, contact number and E-mail</b>	<b>Relevant section in the draft notification on which comments are being provided</b>	<b>Comments/suggestion</b>	<b>Rationale</b>	<b>Remarks</b>

**Date:**

**Place:**

**Name and signature**